

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 259
TO BE ANSWERED ON 02.02.2026**

PROVISION OF SOCIAL SECURITY BENEFITS TO THE WORKERS

259. SHRI ZIA UR REHMAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government is aware of increasing unemployment and lack of social security among workers in the unorganised sector; and**
- (b)if so, the details thereof along with the schemes implemented or proposed to generate employment, ensure minimum wages and provide social security benefits to workers?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) & (b): Employment generation, coupled with improving employability is a priority of the Government. Accordingly, Government is implementing various employment generation schemes/programmes. These inter-alia include Prime Minister's Employment Generation Programme (PMEGP), Viksit Bharat-Guarantee for Rozgar and Ajeevika Mission (Gramin) (VB-G RAM G), Deendayal Antyodaya Yojana- National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY), Rural Self Employment and Training Institutes (RSETIs), Deen Deendayal Antyodaya Yojana-National Urban Livelihoods Mission (DAY- NULM), PM Street Vendor's Atma Nirbhar Nidhi (PM SVANidhi), Stand-up India Scheme, Start Up India , Pradhan Mantri Mudra Yojana (PMMY), etc. The details of various employment generation schemes/programmes being implemented by the Government may be seen at https://dge.gov.in/dge/schemes_programmes.

Further, Ministry of Labour and Employment, Government of India, is running the National Career Service (NCS) Portal which is a one-stop solution for providing career related services including jobs from private and government sectors, information on online & offline job fairs, job search & matching, career counselling, vocational guidance, information on skill development courses, skill/training programmes etc. through a digital platform www.ncs.gov.in. Also, the Pradhan Mantri Viksit Bharat Rozgar Yojana (PM-VBRY) is an employment generation initiative of the Government of India aimed at boosting formal job creation and supporting first-time employees and employers.

The Code on Wages 2019 has come into force with effect from 21st November 2025 across the country. Under the Code on Wages, 2019, there are provisions for fixation and payment of minimum wages and equal remuneration, its payment and bonus.

Central Government runs various schemes provide social security benefits to workers. These schemes include (i) Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (ABPMJAY), (ii) Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), (iii) Pradhan Mantri Suraksha Bima Yojana (PMSBY), (iv) Pradhan Mantri Shram Yogi Maan- Dhan (PM-SYM), (v) Labour Welfare Scheme and health care facilities for Beedi/ Cine & Non-coal Mine workers, (vi) Employees State Insurance Scheme, (vii) Public Distribution System through One- Nation-One-Ration-Card Scheme under National Food Security Act, (viii) Pradhan Mantri Awas Yojana, (ix) Mahatma Gandhi Bunkar Bima Yojana, among others. Apart from these, State Governments also run specific schemes for the welfare of workers.
